

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Rst A No.367/KB/2017  
T.P No.90/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Amazing Commercial (P) Ltd & Ors		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

Vikas Baisya  
Niladri Banerjee

For the  
Applicants

APPLICANTS

ORDER

Vikas Baisya  
10/10/2017

Ld. Counsel for the petitioners are present.

Ld. Counsel for the petitioner has filed the consent of the creditors but he has not annexed the list of the creditors. He is directed to file supplementary affidavit annexing the list of the creditors.

List on 26/10/2017.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(Vijai Pratap Singh)  
Member (J)